

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:316
ANSWERED ON:27.07.2010
COORDINATION TO TACKLE NAXALISM
Kumar Shri Vishwa Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is lack of proper coordination and co-operation amongst Union Government, State Governments and intelligence agencies in respect of tackling naxal violence;
- (b) if so, the details thereof; and
- (c) the remedial steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): As part of an ongoing exercise several steps have been taken to strengthen co-ordination between Central Government and State Government. The Multi-Agency Centre in the Intelligence Bureau has been strengthened and re-organised to enable it to function on 24X7 basis. An executive order has been issued on 31.12.2008 under which Multi Agency Centre (MAC) has been obliged to share intelligence with all other agencies, including agencies of the State Governments, Union Territories, Likewise, all other agencies have been obliged to share intelligence with MAC. Representatives of the member Agencies of the MAC meet regularly to undertake threat assessment. Control room/coordination centre are functional in the naxal affected States to supervise anti naxal operations.